

the Port. Such cases can be considered, without recourse to a tender, provided such industries are port specific and are approved by the concerned Administrative Ministries, and the industry is willing to pay the maximum realization which the port may determine taking into account all relevant factors.

(c) and (d) As per existing Captive Port Policy, the port-based industries have to invest to construct, operate and maintain the captive facilities established by them. Regarding the maximum period of captive facility and the Minimum Guaranteed cargo, ports have fixed different norms in the concession agreements based on the type of cargo and other factors.

ELECTION OF DEPUTY CHAIRMAN

MR. CHAIRMAN: Hon. Members, there are seven Motions for the election of the Deputy Chairman. The Members who have given notices may now move them one by one and in each case the Motion is also to be seconded by the Seconder thereof. Dr. Manmohan Singh.

THE PRIME MINISTER AND THE LEADER OF THE HOUSE (DR. MANMOHAN SINGH): Mr. Chairman, Sir, I move the following Motion:—

“That Prof. P.J. Kurien be chosen as the Deputy Chairman of the Rajya Sabha.”

THE LEADER OF THE OPPOSITION (SHRI ARUN JAITLEY): Mr. Chairman, Sir, I second the Motion.

श्री शिवानन्द तिवारी (बिहार): सभापति महोदय, मैं प्रस्ताव उपस्थित करता हूँ:

“प्रो. पी.जे. कुरियन को राज्य सभा का उपसभापति चुना जाए।”

SHRI NARESH AGRAWAL (Uttar Pradesh): Mr. Chairman, Sir, I second the Motion.

SHRI MOTILAL VORA (Chhattisgarh): Mr. Chairman, Sir, I move the following Motion:—

“That Prof. P.J. Kurien be chosen as the Deputy Chairman of the Rajya Sabha.”

SHRI DEVENDER GOUD T. (Andhra Pradesh): Mr. Chairman, Sir, I second the Motion.

DR. KARAN SINGH (NCT of Delhi): Mr. Chairman, Sir, I move the following Motion:—

“That Prof. P.J. Kurien be chosen as the Deputy Chairman of the Rajya Sabha.”

SHRI PRAVEEN RASHTRAPAL (Gujarat): Mr. Chairman, Sir, I second the Motion.

SHRI DEREK O'BRIEN (West Bengal): Mr. Chairman, Sir, on behalf of Shri Mukul Roy, I move the following Motion:—

“That Prof. P.J. Kurien be chosen as the Deputy Chairman of the Rajya Sabha.”

SHRI D. BANDYOPADHYAY (West Bengal): Mr. Chairman, Sir, I second the Motion.

SHRI JAVED AKHTAR (Nominated): Mr. Chairman, Sir, I move the following Motion:—

“That Prof. P.J. Kurien be chosen as the Deputy Chairman of the Rajya Sabha.”

MS. ANU AGA (Nominated): Mr. Chairman, Sir, I second the Motion.

SHRIMATI KANIMOZHI (Tamil Nadu): Mr. Chairman, Sir, I move the following Motion:—

“That Prof. P.J. Kurien be chosen as the Deputy Chairman of the Rajya Sabha.”

श्री राम कृपाल यादव (बिहार): सभापति महोदय, मैं प्रस्ताव का समर्थन करता हूँ।

MR. CHAIRMAN: I shall now put the motion moved by Dr. Manmohan Singh and duly seconded by Shri Arun Jaitley to vote. The question is:

“That Prof. P.J. Kurien be chosen as the Deputy Chairman of the Rajya Sabha.”

The motion was adopted.

MR. CHAIRMAN: I declare that Prof. P.J. Kurien has been chosen as the Deputy Chairman of the Rajya Sabha.

Prof. P.J. Kurien may now be conducted to his seat by the Leader of the House and the Leader of the Opposition.

FELICITATIONS TO DEPUTY CHAIRMAN

THE PRIME MINISTER AND THE LEADER OF THE HOUSE (DR. MANMOHAN SINGH): Mr. Chairman, Sir, I join all the hon. Members of this august House in felicitating Prof. P.J. Kurien on his unanimous election to the august office of the Deputy Chairman of the Rajya Sabha. The fact that the choice has been made unanimously is a reflection of the wide esteem, support and appreciation which Prof. P.J. Kurien enjoys in this House. He has been a Member of both the Houses. He has vast Parliamentary experience. He has vast administrative experience as well. With his experience as Union Minister in several important portfolios, and as a very prominent Member of the Panel of Vice-Chairmen, he had been conducting the proceedings of the House with great aplomb. I, therefore, have great pleasure